

Defective Case Register from 2025-07-11 to 2025-07-11

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/20671/2025	SUSANTA KUMAR MISHRA	2025-07-11	1. PS case number not correctly furnished in para no.1
2	D-ABLAPL/20542/2025	BYOMAKESH TRIPATHY	2025-07-11	1.Page No. 13 14 and 17 are side cut off. 2.Page No. 18 is not legible. 3 The name of the victim and her fathers name may be redacted from the petition
3	D-WP(C)/26299/2025	NIRANJAN PANDA	2025-07-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
4	D-WP(C)/26300/2025	NIRANJAN PANDA	2025-07-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-ABLAPL/20748/2025	SUBHASISH SATAPATHY	2025-07-11	Name of Petitioner in Date Chart is wrongly mentioned
6	D-WP(C)/27529/2025	DILLIP KUMAR MOHAPATRA	2025-07-11	Page 15 and 16 not neat.
7	D-ABLAPL/20749/2025	SAROJ KUMAR MISHRA	2025-07-11	1. Page marking of Annexure 1 in the Index is wrong. 2. CT case No. mentioned in the Synopsis not tally with Date Chart.
8	D-ABLAPL/20775/2025	SUBODH KUMAR MOHANTY	2025-07-11	Code No. mentioned in the Index and Synopsis is wrong.
9	D-CRLMA/19912/2025	SOUMYA MISHRA	2025-07-11	Put up for SR after filling of C. copy of impugned order.
10	D-ABLAPL/20747/2025	DILLIP KUMAR PRADHAN	2025-07-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Copy served to A.G. instead of Vigilance.
11	D-BLAPL/20567/2025	TUKUNA KUMAR MISHRA	2025-07-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
12	D-WP(C)/27501/2025	JAYASANKAR MISHRA	2025-07-11	Page 129 135 137 and 140 not legible.
13	D-WP(C)/26648/2025	SUKANTA KUMAR MISHRA	2025-07-11	Date of annexure-6 not correctly mentioned in para -6. Date not correct in Annexure-14 in para-19
14	D-WP(C)/27514/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-11	Page 17 18 and 19 not neat
15	D-ABLAPL/20778/2025	OM SWARUP	2025-07-11	copy of Disposed of ABLAPL No.7015 of 2025 not Annexed.
16	D-WP(C)/27639/2025	JYOTIRMAY GUPTA	2025-07-11	Page No.23 26 AND 29 not Legible
17	D-WP(C)/27440/2025	TUSAR KUMAR MISHRA	2025-07-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit and also I.A.
18	D-ABLAPL/20779/2025	AMITAV TRIPATHY	2025-07-11	Synopsis and Date Chart are not in separate pages.

19	D-MACA/25880/2025	PRADEEP KUMAR MISHRA	2025-07-11	vakalatnama not visible
20	D-CRLA/20687/2025	AMIYA KUMAR MOHANTY(A)	2025-07-11	Code Not correctly furnished
21	D-CRLREV/19953/2025	AMLAN SHAKTI PAUL	2025-07-11	1. Page no.12 not legible
22	D-CRLMC/20035/2025	UMAKANTA BARIK	2025-07-11	1. Certified copy of annex-1 not filed
23	D-CRLMC/20180/2025	BISWARANJAN DALAI	2025-07-11	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Page no.15 not filed
24	D-WP(C)/27588/2025	BRAJA MOHAN SARANGI	2025-07-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per index,Annexure-1 not described in the petition.2.Synopsis and date chart not alphabetic paginated in Index.3.Paragraph no. not correctly furnished on the declaration.
25	D-ABLAPL/20785/2025	MADAN SUNDAR BEHERA	2025-07-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
26	D-CRLMA/19523/2025	RABINDRA NATH PRUSTY	2025-07-11	Put up for SR after filling of C. copy of impugned order.
27	D-CRLMA/18486/2025	KUMAR KASHYAP	2025-07-11	Put up for SR after filling of c. copy of impugned order.
28	D-TRP(C)/26240/2025	LAXMI SHARMA	2025-07-11	Filing Adv. not signed in V.nama.Civil Suit no wrongly furnished in Cause Title.
29	D-MSA/21061/2025	SILABHADRA SASTRY	2025-07-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs.12/- Not Paid 2.Memo. of Appeal not Page Marked.3.C.Fee of Rs.06/- not Paid in the I.A.
30	D-WP(C)/26146/2025	DIBYARANJAN BEHERA	2025-07-11	1. Annexure - 2 not legible
31	D-WP(C)/27587/2025	BRAJA MOHAN SARANGI	2025-07-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph and Occupation of the deponent not correctly furnished in the petition.
32	D-WP(C)/27650/2025	SHARMISTHA SAMAL	2025-07-11	WP(c) no.6698/2020 not mentioned in Reference certificate
33	D-WP(C)/27585/2025	BHASKAR CHANDRA PANDA	2025-07-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-WP(C)/26826/2025	NARESH CHANDRA JENA	2025-07-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D-WP(C)/27573/2025	BIBHUTI BHUSAN CHOUDHURY	2025-07-11	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no.not correctly furnished in the petition.2.Name of Father of the petitioner not furnished in the cause title.3.Paragraph no. not furnished in the affidavit
36	D-BLAPL/20573/2025	TUKUNA KUMAR MISHRA	2025-07-11	14-NOT PROPERLY INDEXED. In V.nama name of the 3rd Advocate is Satyabrata Panda but signing Advocate is Trinath Singh Lal
37	D-MSA/21059/2025	SILABHADRA SASTRY	2025-07-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs.12/- Not Paid. 2.Memo. of Appeal not Page Marked.3.C.Fee of Rs.06/- not Paid in the I.A.
38	D-WP(C)/27722/2025	SURAJ MOHANTY	2025-07-11	Page no. 23 not neat.
39	D-CONTC/25924/2025	ADV.	2025-07-11	THIS CONTC. PETITION IS A PREMATURE ONE
40	D-MSA/21056/2025	SILABHADRA SASTRY	2025-07-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs.12/- Not Paid 2.Memo.of Appeal not Page Marked.3.C.Fee of Rs.06/- Not Paid in the I.A.
41	D-CRLA/19099/2025	BICHITRA NANDA MOHANTY	2025-07-11	Code Wrongly indicated 1-Page Nos. not marked on top of the appeal memo, 2-Annexure-3 not marked at page no.48, 3-Designation of the trial court judge wrongly mentioned in para-1 of I.A.for bail, 4-P.S.Case No.wrongly furnished in para-3 of page no.2 of appeal memo, 5-Undertaking for filing of English translation copy not filed
42	D-CMAPL/25946/2025	NETRANANDA BISWAL	2025-07-11	Put up for SR after filling of C. copy of impugned order .
43	D-CMAPL/26617/2025	AUROBINDA SAHOO	2025-07-11	Put up for SR after filling of C. copy of impugned order .
44	D-WP(C)/27050/2025	KSHIROD KUMAR ROUT	2025-07-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 11 and 12 not neat.
45	D-WP(C)/27036/2025	JAGAJIBAN PRADHAN	2025-07-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Age of the petitioner not tally with affidavit and cause title.Serial no 2 in the affidavit not tally with cause title.Page 42 not neat
46	D-WP(C)/27419/2025	BIBHUTI BHUSAN CHOUDHURY	2025-07-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Petitioner fathers name not mentioned in the cause title.Paragraph not mentioned in the affidavit and also I.A.
47	D-CMAPL/26911/2025	ASHOK KUMAR SARANGI	2025-07-11	Put up for SR after filling of C. copy of impugned order .
48	D-CRP/27018/2025	BIBHUTI BHUSAN MISHRA 2	2025-07-11	This may be regd. as CMP
49	D-WP(C)/25786/2025	AMAR NATH JHA	2025-07-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Ground column filed twice in petition.Page no. 33 not available
50	D-WP(C)/27034/2025	PANCHANAN SAHOO	2025-07-11	This may be Registered as a P.I.L
51	D-WP(C)/25789/2025	SAROJ KUMAR PADHY	2025-07-11	Sl.no.3 wrongly described in affidavit.
52	D-WP(C)/27420/2025	PRASANTA KUMAR SATAPATHY	2025-07-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 22 and 24 not neat.
53	D-CRLMC/20759/2025	BIPIN KUMAR NAYAK	2025-07-11	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
54	D-CMAPL/26973/2025	ADV.	2025-07-11	Put up for SR after filling of C. copy of impugned order .
55	D-WP(C)/27410/2025	BIBHUTI BHUSAN CHOUDHURY	2025-07-11	Petitioner fathers name not mentioned in the cause title.Paragraph not mentioned in the affidavit and also I.A of the affidavit.Page marking not proper. 2..Subject Code Not Furnished .
56	D-MACA/25774/2025	SUDEEP KUMAR SARANGI	2025-07-11	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 8 days
57	D-CMAPL/27366/2025	BHASKAR CHANDRA PANDA	2025-07-11	Put up for SR after filling of C. copy of impugned order .
58	D-CMAPL/27613/2025	ADV.	2025-07-11	1.C. copy of impugned order not filed I.A. not filed 2. Limitation calculation after filling of C. copy of impugned order.
59	D-CRLREV/20172/2025	ALOK KUMAR MOHAPATRA	2025-07-11	1.Put up SR after filing C. copy of Annexures 1 AND 2 .
60	D-CONTC/26505/2025	ADV.	2025-07-11	i) Reference certificate not furnished.ii)Page 18 and 19 not legible.
61	D-WP(C)/27583/2025	BIBHUTI BHUSAN CHOUDHURY	2025-07-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in the petition.2 paragraph o. not correctly furnished on the declaration.3 Name of Father of the petitioner not furnished in the cause title.4. Age of the deponent not correctly furnished in the

				affidavit.5. Page number not correctly mentioned in Annexure-12.
62	D-MACA/26806/2025	SOMNATH ROY	2025-07-11	statutory deposit not made
63	D-BLAPL/20614/2025	LAMBODOR ACHARI	2025-07-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. it is mentioned S.T -13/25 pending in the learned Additional District judge instead of Additional Sessions judge in synopsis, cause title, paragraph-1 of the application. 2. In v. Nama-1, Petitioner-1 has signed V. Nama,but name and address of 3 petitioners have been mentioned. Further High Court Bar Asson. members welfare scheme Rs 50/- to paid V.Nama 3. V. Nama-2 and 3 Not Stamped and there is no information about advocates
64	D-CONTC/27401/2025	ADV.	2025-07-11	i)Letter no. 192 of page no. 9 does not tally with Index para-4 at page 5.ii) Para no not correctly furnished in petition and declaration ii) page mark not properly.
65	D-CONTC/25860/2025	PRASANNA KU.NAYAK-1	2025-07-11	COPY OF CAUSE TITLE IN W.P(C) NO.28355/2024 BE FILED. THEN PUT UP FOR S.R
66	D-CONTC/27303/2025	ADV.	2025-07-11	i)Date of order wrongly mention in para-4. ii) Year of the date of order not correctly furnished in para-2
67	D-CONTC/27472/2025	PABITRA KUMAR DUTTA	2025-07-11	i) Age of the petitioner in the cause title not tally with Affidavit
68	D-WP(C)/26639/2025	PITAMBAR PANDA	2025-07-11	Date of annexure-6 wrong in last line of para-9.
69	D-CRLMC/20616/2025	SUSANTA KUMAR JETHY	2025-07-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED . C. copy of 1st page of Judgment dated not tally with the mentioned in petition.
70	D-BLAPL/20394/2025	JYOTI RANJAN DEO	2025-07-11	1.G.R.Case No. mentioned in the entire petition does not tally with that of the Rejection order.
71	D-CONTC/27550/2025	ADV.	2025-07-11	Properly not page marked.
72	D-CRLMP/20494/2025	LAXMAN BHOI	2025-07-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 11 and 12 not neat.
73	D-CRLMA/17592/2025	ADV.	2025-07-11	Put up for SR after filing of copy of impugned order.
74	D-CRLMC/19772/2025	BIBHU PRASAD MOHANTY	2025-07-11	1. This case related to sexual offence the name of the victim husband deleted from the petition as per the standing order 3/ 2024 and put up for SR thereafter
75	D-CONTC/26770/2025	JAJATI KESHARI KHUNTIA	2025-07-11	i)Date 20.09.2024 mentioned in date chart not correct.
76	D-CONTC/25955/2025	ADV.	2025-07-11	i) Postal receipt not legible(page -16).

77	D-CRLA/20515/2025	SATYA RANJAN MULIA	2025-07-11	This case related to sexual offence the name of informant deleted from the appeal petition as per standing order then put of for S.R
78	D-WP(C)/19101/2025	SRIDHAR RATH	2025-07-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-CONTC/27302/2025	ADV.	2025-07-11	i)Disposal date of order left blank in para-2 ii) Date of disposal order wrongly mention in para-4
80	D-ABLAPL/20643/2025	NIKUNJA KUMAR ROUT	2025-07-11	1 Page marking of page 10 marked twice
81	D-WP(C)/27323/2025	PRASANTA KUMAR SATAPATHY	2025-07-11	Page no. 20 not neat.
82	D-ABLAPL/20545/2025	KEDAR SANKAR SAHU	2025-07-11	1. Index,Synopsis and Date chart not properly paginated.
83	D-CRLMC/20313/2025	DEEPAK KU SAHOO	2025-07-11	1. Prayer of the CRLMC not correctly furnished. 2..Subject Code incorrectly Mentioned
84	D-WP(C)/27455/2025	GOPINATH MISHRA	2025-07-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of photocopies not tally vide-4 with annex.Page 66 not neat.Serial no-4 in the I.A of the affidavit not correctly furnished.
85	D-WP(C)/27747/2025	BAIDHAR SAHOO	2025-07-11	1. Date of paper publication under Annexure-5 does not tally with index and para-6 of the petition
86	D-WP(C)/27448/2025	GOPINATH MISHRA	2025-07-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of land receipt not tally with Index.Vernacular certificate not furnished in the I.A of the affidavit.
87	D-WP(C)/27451/2025	DIBYARANJAN BEHERA	2025-07-11	Annexure serial no not correctly mentioned.
88	D-ABLAPL/20523/2025	SUSHANTA KUMAR JOSHI	2025-07-11	1. Paragraphs mentioned in the petition is not under the Affidavit. 2. P.S. name furnished in the petition does not tally with that of F.I.R. copy at page 8.
89	D-WP(C)/27488/2025	DILIP KUMAR SAHU	2025-07-11	Petitioner Fathers name not mentioned in the cause title
90	D-WPCRL/20673/2025	JANMEJAYA KATIKIA	2025-07-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D-ABLAPL/20735/2025	SATYAJIT MOHAPATRA	2025-07-11	1. Court Fee of Rs.6 not paid. 2. TR Case Year mentioned in Synopsis, Cause Title and Prayer not tally. 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated
92	D-CRLMP/15197/2025	TUSAR KANTI PRAHARAJ	2025-07-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. LRND COUNSEL T.K. PRAHARAJ NOT MADE SIGNATURE IN V.NAMA

93	D-WPCRL/20574/2025	MANOJ PANIGRAHI	2025-07-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl no. 5 not properly described
94	D-WP(C)/27489/2025	JAGAMOHAN PATTANAIK	2025-07-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the I.A of the affidavit.Serial no-4 not correctly mentioned in the I.A of affidavit
95	D-WP(C)/27467/2025	BIDHUBHUSANA MOHAPATRA	2025-07-11	The date of executantion not mentioned in V.Nama.
96	D-CRLMC/20010/2025	UMESH CHANDRA PATNAIK	2025-07-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph number not furnished in declaration. 2. Certified copy of annex-2 not filed
97	D-WP(C)/27634/2025	BIBHU PRASAD DAS	2025-07-11	Page no. 15 not legible
98	D-CRLMC/20022/2025	OM SWARUP	2025-07-11	1. Certified copy of annex-3 not filed. 2. Annexure number not correctly furnished in prayer of the petition.
99	D-BLAPL/20623/2025	BISWARANJAN DALAI	2025-07-11	1. In Rejection order both ST CASE NO 229/01 of 2024 and ST CASE NO 229/01 of 2025 is mentioned. It need to be verify and put up for S.R there after
100	D-WP(C)/27462/2025	IPSIT AUROBINDO ACHARYA	2025-07-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 40 not neat.
101	D-CRLMC/20016/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-07-11	1 Nomenclature not furnished in V.nama.
102	D-WA/26114/2025	BUDHADEV ROUSTRAY, (SR. ADV.)	2025-07-11	i) Respondent no. 6 repeat in appeal memo. ii) C. copy of order not page mark. iii)Legible copy of page no.73 99to102 137to168 177 178 179 198 208 209 212 341to356 372 433 434 441 443 496.iv) wrongly mention in WP(C) top of the list of the dates.
103	D-ABLAPL/20763/2025	DHANANJAYA MUND	2025-07-11	1. Page marking of Synopsis and Date Chart wrong. 2.Receipt Showing Serv.copy To Vigilance not Filed
104	D-BLAPL/20630/2025	SANTOSH CHANDRA ATABUDHI	2025-07-11	1.In paragraph -1 of the application it is mentioned rejection of the TR No. 179 of 2025 by the Learned District and Sessions Judge Khordha at Bhubaneswar on dated 10.04.2025 instead of 3rd ADDL.SESIONS JUDGE BBSR dated 4.7.25 2. Attested Annexure-2 not filled
105	D-WP(C)/27518/2025	SUSANTA KUMAR MISHRA	2025-07-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 31 32 33 not neat.
106	D-BLAPL/20633/2025	SURYAKANTA DWIBEDI	2025-07-11	1.Page no-11 is not legible

107	D-WP(C)/27570/2025	SANJAY KUMAR DAS	2025-07-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent not furnished in the affidavit.
108	D-BLAPL/20690/2025	RASHMITA SAHU	2025-07-11	1. In declaration under affidavit no of paragraph mentioned incorrectly. 2. Page no 24 is not legible 3. High court Bar Assn. welfare scheme Rs 50/- to be paid in V. Nama
109	D-CMAPL/26556/2025	ADV.	2025-07-11	C. copy of impugned order not filed,I.A not filed. 2.Code Not Indicated. i)Put up for SR after filling of C. copy of impugned order. ii) Page mark not properly in Synopsis and date chart.
110	D-WP(C)/27463/2025	SANJIB MOHANTY	2025-07-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of copy of resolution not tally with Index.
111	D-RSA/27177/2025	SUNKUR SUDHAKAR RAO	2025-07-11	1.In leave petition I.A No -934/2025 R-13 be included in place of R-11.2.R-3(a) of L.A.Court not made party in this Appeal.3.Rs. No-3a(i),3c(i) were added as parties vice deceased R-3(b),3(d) of L.A.Court not yet substituted
112	D-WP(C)/26939/2025	DEBADEEPTA SAHOO	2025-07-11	1 Annex -7 not mentioned in petition.
113	D-CMAPL/26558/2025	ADV.	2025-07-11	C. copy of impugned order under Anx-1 not filed, I.A. not filed. 2. Code No Furnished. 3.i) Put up for SR after filling of C. copy of impugned order.ii)Page mark not properly furnished in Synopsis and date chart.
114	D-WP(C)/27491/2025	PRONoy MOHANTY	2025-07-11	Page 41 42 44 47 48 not neat.Vakaltnama not proper scan (Signature of the petitioner no 10 and 14 not legible.)
115	D-WP(C)/27592/2025	RAVI SHANKAR SAMAL	2025-07-11	1..Receipt Showing Serv.copy To Ag not Filed. 2..Receipt Showing Serv.copy To cg not Filed.
116	D-CMAPL/27005/2025	ADV.	2025-07-11	Put up for SR after filling of c. copy of impugned order
117	D-WP(C)/27450/2025	DIBYARANJAN BEHERA	2025-07-11	Date not mentioned in the v.nama.
118	D-WP(C)/27039/2025	JAGAJIBAN PRADHAN	2025-07-11	Page 33 and 34 not neat
119	D-WP(C)/27651/2025	BIKRAM KESHARI RAJ	2025-07-11	Para No. 7 repeated twice
120	D-WP(C)/27504/2025	SUBASH CHANDRA ROUSTRAY	2025-07-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
121	D-WP(C)/27498/2025	JAGAMOCHAN PATTANAIK	2025-07-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 11-07-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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